BENCH-II

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P(IB) No.446/KB/2017

Present: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th September 2017, 10.30 A.M

Name of the Company Under Section		Shreeshyam Metaliks Pvt.LtdVs- Concast Steel & Power Ltd. 9 IBC		
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2.	AKHILESH	KUMAR SHRIVASTAN	OPERATIONAL CREDITOR/ PETITIONER	Kanishh Klufa 11/09/17.

11.09.2017 - C.P. (IB) No. 446 / KB / 2017 - Shreeshyam Metaliks Pvt. Ltd. - Versus- Concast Steel & Power Ltd.

ORDER

Ld. Lawyer on behalf of the Operational Creditor is present and the Corporate

Debtor is appeared through their respective Lawyer.

They have prayed for 7 days time to reply. Heard prayer is allowed.

Fixed on 18.09.2017.

(MANORAMA KUMARI) MEMBER (J)